



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.09.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 17.09.2025 was not taken up. The next date of hearing in the matter is **19.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024, 5137 of 2025 Part Heard	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	Mahesh Agarwal	Arjun Krishnan Ankur Singh-R1 Pranav Sachdeva Pranav Sachdeva-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar